## **National Company Law Tribunal**

## Allahabad Bench

CP NO. M9/ALD/2017 -

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Vedanta Infra-Engineering Put. Ut. section of the companies Act/1& B code: U/S 252(3) of Companies Act, 2013.

SI. NO.

1. Shahid Kazmr Adv Representation Signature

2. Krishna Dev Vjes Adv Roc Que

## C.P. No. 179/ALD/2017

Sri Shahid Kazmi for the petitioner. Sri Krishna Dev Vyas, CGSC for ROC, Kanpur.

In the present matter, a report of the ROC is received by the Registry of this Tribunal.

A copy of thereof has already been provided to the petitioner counsel. The petitioner hereby instructed to file supplementary affidavit declaring that it is not falling within purview of a shell company.

The matter to be listed on 15th February, 2018.

Date: 25/01/2018

Typed by Jyoti (Stenographer)

H.P. Chaturvedi, Member(Judicial)